RAJYA SABHA

Tuesday, the 16th August, 1966/the 25th Sravana, 1888 (Saka)

The House met at eleven of the clock. Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

INDIA ON RHODESIA

*442. SHRI B. N. MANDAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have advanced a new proposal before the United Nations Organisation for the solution of the Rhodesian problem;
- (b) if so, what are the main points of the proposal; and
- (c) what is the reaction of other countries to the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c) The Government of India have made no new proposal to the United Nations for the solution of Rhodesian problem but is constantly in touch with like-minded members of the United Nations and particularly with Afro-Asian countries to consider what further steps should be jointly taken which could lead to the ending of the rebellion in Rhodesia.

श्री बी० एन० मंडल: क्या माननीय मंत्री जी यह बताने की कृपा करेंगे कि क्या इस तरह का कोई प्रस्ताव इंडिया गवर्नमेंट की तरफ से दिया गया है कि जो वहां के अफीकन वािं के हैं, वे एक पैरेलल गवर्नमेंट बनायें ?

श्री दिनेश सिंह अफ्रीकी देशों की एक अलग कांफ्रेंस बुलाकर ऐसी बात की जाय, इस तरह का हमने कोई सुझाव नहीं दिया है। सदस्य महोदय को मालूम है कि आर्गेनाइजेशन आफ अफ्रीकन यूनिटी नाम की संस्था है। 174RS/66--1

जिसमें अफीका के करीब करीब सभी देश हैं और वे इस बारे में बातें करते रहते हैं।

श्री विमलकुमार मन्तालालजी चौरिड्या : श्रीमन्, वया मंत्री महोदय यह बतलाने की कृपा करेंगे कि यह रोडेशिया की समस्या पर अब तक जो प्रयत्न किये गये हैं, अन्य देशों ने भी प्रयत्न किये हैं, उनके अभी तक क्या परिणाम रहे और क्या इस समस्या को हल करने के लिए किसी और देश ने कोई नया स्झाव दिया है?

श्री दिनेश सिंह अभी तक कोई खाम मुझाव नहीं आया है। जो मुझाव है, शुरू से ही हैं और उम पर विचार हो रहा है। अभी तक वर्तानिया सरकार से यह आशा थी, कम से कम वह कहती थी, कि उन्होंने वहा पर जो इकौनौमिक बायकाट वहां की सरकार का कर रखा है, उससे कोई अमर पड़ेगा और जो वहा पर गलत हुकूमन बैठी हुई है, वह बदलेगी। लेकिन इतने दिनों के बावजूद इसमें कोई खास असर नहीं पडा।

SHRI MULKA GOVINDA RLDDY: In view of the fact that the U.K is adopting dilatory tactics and is having negotiations again with the Smith regime, what effective steps do the Government propose to take to solve this problem expeditiously?

SHRI DINESH SINGH: It is very difficult to spell out the effective steps that may be taken in regard to this matter but we are in consultation with the African and Asian countries in this respect. As the House is aware, there is also a proposal for a meeting of the Commonwealth in London next month and this is one of the major items to be taken up there also.

SHRI A. D. MANI: Sir, as it is quite clear that the United Nations is powerless with its present structure to intervene in the Rhodesian problem, has Government given any consideration to the question which is now being discussed in Africa that African States should

raise a military force to march into Rhodesia to settle this matter by force of arms and, if so, what would be the reaction of the Government to the suggestion that now being discussed in Africa?

SHRI DINESH SINGH: It is very difficult for me to answer hypothetical questions as to what will be our reaction if such and such thing happens, but as the House is aware, we have not ruled out the solution where the use of arms may be necessary, because this is a rebellion and we feel that it is the duty of the United Kingdom Government to crush this rebellion by force, if necessary, so that the legitimate rights of the Zambian people are restored.

SHRI AKBAR ALI KHAN: In view of the special difficulties experienced by the State of Zambia, may I know what steps the Government of India proposes to take to remove those difficulties in which that State is?

SHRI DINESH SINGH: Some time back—I think during the last Session—I had given details of the small assistance that we were able to give to them They are in a very difficult squation and we shall continue to do everything possible within our resources to help them.

*270. [Postponed to the 23rd August, 1966].

RESTRICTIONS ON FOREIGN DIPLOMATS IN MOSCOW

- *443. SHRI A. D. MANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the Government of the U.S.S.R. have drawn up new rules regarding restrictions on foreign diplomats in Moscow; and
- (b) what are the relaxations, if any, which are applicable to Indian personnel there?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) The Government of the U.S.S.R. have not published any new rules regarding restrictions on foreign

diplomats in Moscow. However, the Presidium of the Supreme Soviet of the U.S.S.R. passed a decree in May, 1966 "On the ratification of regulations on diplomatic and consular representation of foreign states on the territory of the Union of the Soviet Socialist Republics". These new regulations understood govern privileges, as under international law, of diplomatic and consular representatives of foreign countries and members of mentary and government delegations and do not have anything to do with restrictions placed on foreigners or foreign diplomats.

(b) Does not arise.

SHRI A. D. MANI: Sir, even though the Government of the U.S.S.R. might not have published any new regulations, may I ask the Minister whether the Indian diplomates in Moscow are free to go to any part of the Soviet Union or have they to take the permission of the Foreign Ministry for moving out to different places?

SARDAR SWARAN SINGH: Sir, there is a rule there which is applicable to the representatives of all Foreign Missions that for travels outside a particular area, around Moscow, permission has to be taken from the Foreign Office. All capitals of the Soviet Republics are open for travel by the specified means of transport, by aeroplane or by train, and these are the restrictions that they have applied and they are applicable to all the representatives of foreign countries

SHRI A. D. MANI: Sir, May I ask the Minister whether his attention has been drawn to the fact that some Soviet representatives here address press conference? Is it open to an Indian diplomat in Moscow to convene a press conference himself and address it without security instructions from the Foreign Ministry in Moscow?

SARDAR SWARAN SINGH: There is no restriction, Sir. Our Ambassador or any other person can address any press conference in Moscow.

SHRI JAIRAMDAS DAULATRAM: Have Government any objection to placing on the Table the regulation;